

- (d) if not, the reasons therefor?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) and (b) Complaints regarding irregularities in purchase of crude drugs, appointment of security contractor, improper functioning of units under CCRUM, etc. have been received in the Department.

- (c) The CVO of the Department has been asked to conduct an Inquiry on the above issues.
(d) Does not arise.

Regional institute of paramedical science at Kozhikode

2058. SHRI A. VIJAYARAGHAVAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the competent authority of Kerala had submitted a proposal during August, 2007, to establish a Regional Institute of Paramedical Sciences at Kozhikode;
(b) if so, the details thereof and the present status in this regard;
(c) if so, whether steps would be taken in affirmative to this proposal;
(d) if so, the details thereof; and
(e) if not, the reasons therefor?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) and (b) No.

- (c) to (e) Do not arise.

Arogyashree healthcare insurance scheme

2059. SHRI NANDI YELLAIAH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the State Government of Andhra Pradesh has sought the financial assistance of Rs. 300 crores from the Central Government under Thirteen Finance Commission grants to implement it's Arogyashree Healthcare Insurance Scheme (AHCI) for the benefit of Below Poverty Line (BPL) families;
(b) if so, the details in this regard; and
(c) by when this proposal is likely to be given clearance and the requested assistance be sanctioned?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) to (c) Yes. Government of Andhra Pradesh has requested Government of India to provide financial support for the Scheme, as Centrally sponsored scheme on 70:30 sharing basis as a special case. Planning

Commission has constituted a Committee to make a rapid assessment of Aarogya Health Insurance Scheme for considering possibilities of dovetailing the scheme with RSBY and/or funding linkage with NRHM. The Committee has asked the Ministry of Labour and Employment to prepare a concept note to be considered by the Committee. Ministry of Labour has prepared the same.

Hospitals on AIIMS pattern

2060. SHRI PARVEZ HASHMI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Government has any plan to provide hospitals on AIIMS pattern;
- (b) if so, the number of such hospitals, State-wise;
- (c) the number of such hospitals for whom the construction work have been completed; and
- (d) the status of the other hospitals?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) and (b) Yes. The Government has approved setting up of six AIIMS-like institutions in the States of Bihar (Patna), Chhattisgarh (Raipur), Madhya Pradesh (Bhopal), Orissa (Bhubaneswar), Rajasthan (Jodhpur) and Uttarakhand (Rishikesh) under the first phase of Pradhan Mantri Swasthya Suraksha Yojana (PMSSY). Two more institutions, one each in the State of Uttar Pradesh and West Bengal has also been approved in the second phase of PMSSY.

(c) and (d) Bids for construction of hospital and medical college complex for the six AIIMS-like institutions in the first phase are under finalization. The timeline for completion of these works is the second half of 2012. As regards the two institutions in the second phase, location is being finalized in consultation with the respective State Governments.

Formulation of national policy on health

2061. SHRI GIREESH KUMAR SANGHI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Government contemplates to formulate a national policy on health with special focus on providing quality healthcare to the economically weaker sections of the country;
- (b) if so, the details thereof; and
- (c) whether Government also proposes to make it mandatory for specialist doctors to serve in rural areas for a specified period?